FORM B

PUBLIC ANNOUNCEMENT

(REGULATION 12 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S *SUPERSONIC DEALCOM PRIVATE LIMITED*

SL. NO.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	SUPERSONIC DEALCOM PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	02-03-2007
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	ROC-KOLKATA
4.	CORPORATE IDENTITY NO. / LIMITED LIABILITY IDENTIFICATION NO. OF CORPORATE DEBTOR	U51109WB2007PTC113832
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	10/1/1C, KALAKAR STREET, 2ND FLOOR, KOLKATA, WEST BENGAL 700007 INDIA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION	10-02-2024
7.	LIQUIDATION COMMENCEMENT DATE OF	10-02-2023
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS	SANTANU BHATTACHARJEE REG NO. IBBI/IPA-001/IP-P01141/2018-19/11868
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	VILL + P.O- JANAI, DIST- HOOGHLY, PIN-712 304, WEST BENGAL, E-MAIL :- NEELJANAI@GMAIL.COM
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	N-527, DIAMOND HERITAGE, 16, STRAND ROAD, KOLKATA – 700 001, E-MAIL :- IP.SANTANU@GMAIL.COM
11.	LAST DATE FOR SUBMISSION OF CLAIMS	12-03-2023

NOTICE IS HEREBY GIVEN THAT THE NATIONAL COMPANY LAW TRIBUNAL KOLKATA *BENCH* HAS ORDERED THE COMMENCEMENT OF LIQUIDATION OF THE SUPERSONIC DEALCOM PRIVATE LIMITED ON 10.02.2023.

THE STAKEHOLDERS OF SUPERSONIC DEALCOM PRIVATE LIMITED ARE HEREBY CALLED UPON TO SUBMIT THEIR CLAIMS WITH PROOF ON OR BEFORE 12.03.2023, TO THE LIQUIDATOR AT THE ADDRESS MENTIONED AGAINST ITEM NO.10.

THE FINANCIAL CREDITORS SHALL SUBMIT THEIR CLAIMS WITH PROOF BY ELECTRONIC MEANS ONLY. ALL OTHER CREDITORS MAY SUBMIT THE CLAIMS WITH THE PROOF IN PERSON, BY POST OR BY ELECTRONIC MEANS.

SUBMISSION OF FALSE ORISLEADING PROOF OF CLAIMS SHALL ATTRACT PENALTIES.

Santanu Bhattacharjee
Insolvency Professional
Reg. No.- IBBI/IPA-001/IP-P01141/2018-19/11868

Santa Bhatt

NAME AND SIGNATURE OF THE LIQUIDATOR: SANTANU BHATTACHARJEE
LIQUIDATOR OF M/S SUPERSONIC DEALCOM PRIVATE LIMITED
REG. NO. IBBI/IPA-001/IP-P01141/2018-19/11868

DATE : 14.02.2023
PLACE: KOLKATA

"IMPORTANT

Whilst care is taken prior to acceptance of advertising copy. It is not possible to verify its contents. The Indian Express Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever. Registered letters are not accepted in response to box number advertisement."

WARDWIZARD FOODS AND BEVERAGES LIMITED

(FORMERLY KNOWN AS VEGETABLE PRODUCTS LIMITED)
CIN : L15100WB1953PLC021090
Reg. Office : Old Nimta Road, Nandan Nagar, Belghoria, Kolkata-700083, WB
Corp. Office : 418, GIDC Estate, POR, Ramangamdi, Vadodara-391243
E-Mail ID : compliance@wardwizardfoods.com, Website : www.wardwizardfoods.com

PUBLIC NOTICE

Notice is hereby various records / files / forms / documents including that of ROC / SEBI / Stock Exchanges / Statutory Register / Minutes Book / Income Tax files / Vouchers / Bills etc.) of the Company have been lost / misplaced during transit from erstwhile Registered Office MMS Chambers, 4A Council House Street, 1st Floor, Room No. D1- Kolkata-700001 to Present Registered Office address, i.e. Old Nimta Road, Nandannagar, Belghoria, Kolkata-700083 and the Company has lodged the police complaint for lost/ misplaced the records of the Company.

By Order of the Board
For **Wardwizard Foods and Beverages Limited**
(Formerly known as Vegetable Products Limited)
Sd/-
Bhoomi Ketan Talati
(Company Secretary & Compliance Officer)

Place : Vadodara
Dated : 13.02.2023

SHUBH LABH INVESTMENTS LIMITED

Regd. Off: Sincere, 12, B.B.D. Bagh (East), 1st Floor, Kolkata-700001
Ph. No:(033)4062 0304, Fax: (033) 2211 9688, E-mail: subhlabhinvestments@gmail.com
CIN: L65993WB1980PLC033083

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2022

(Rs. in Lakhs)

Particulars	Quarter Ended 31.12.2022 Unaudited	Quarter Ended 30.09.2021 Unaudited	Quarter Ended 31.12.2022 Unaudited	Year Ended 31.03.2022 Audited
Total Income from Operations (Net)	0.00	0.00	0.00	0.00
Net Profit/ (Loss) for the period after Tax (before & after Extraordinary Items)	(1.11)	(0.40)	(3.41)	(2.65)
Paid-up Equity Share Capital (Face Value Rs. 10/- each)	114.80	114.80	114.80	114.80
Reserves (excluding Revaluation Reserves as shown in the Balance Sheet of previous year)	121.45	121.45	121.45	121.45
Earnings per Share (EPS) (before & after Extraordinary Items) (of Rs.10/-each)				
Basic (Rs.)	(0.01)	(0.00)	(0.03)	(0.02)
Diluted (Rs.)	(0.01)	(0.00)	(0.03)	(0.02)

Notes:
1. The above Unaudited Financial Results as reviewed by the Audit Committee and approved by the Board of Directors in their meeting held on 13th February, 2023.
2. The above is an extract of the detailed format of Quarterly Unaudited Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015. The full format are available on the website of the Calcutta Stock Exchange and also on the Company's website.
3. Figures for the previous year/ period have been regrouped and/ or reclassified wherever considered necessary.

By Order of the Board
FFor Shubh Labh Investments Limited
Bhagwan Das Agarwal
Managing Director
(DIN: 00532041)

Place : Kolkata
Date : 13.02.2023

DHAVAL EXPORTS LIMITED

CIN: L51900WB2005PLC101305
Regd. Office : P-9, Shibtolla Street, 4th Floor, Kolkata-700 007

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE NINE MONTH ENDED 31st DECEMBER, 2022 [See regulation 47(1)(b) of the SEBI (LODR) Regulations, 2015]

(₹ in Lakhs)

Sl No	Particulars	Quarter ending 31.12.2022	Year to date figures/ previous year ending 31.12.21	Corresponding 3 months ended in the previous year 31.12.2021
1	Total Income from Operations	-	-	-
2	Net Profit /(Loss) for the period (before Tax, Exceptional and / or Extraordinary items"#)	(2.03)	(6.47)	(2.04)
3	Net Profit /(Loss) for the period (before Tax after Exceptional and / or Extraordinary items"#)	(2.03)	(6.47)	(2.04)
4	Net Profit /(Loss) for the period (after Tax after Exceptional and / or Extraordinary items"#)	(2.03)	(6.47)	(2.04)
5	The Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))]	(2.03)	(6.47)	(2.04)
6	Equity Share Capital	99.60	99.60	99.60
7	Reserve (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year.	185.00		
8	Earning Per Share (of Rs. 10 /- each) (for continuing and discontinued operations)-			
	1, Basic :	(0.20)	(0.65)	(0.20)
	2. Diluted:	(0.20)	(0.65)	(0.20)

Notes :
a) The above is an extract of the detailed format of Quarterly /Annual Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Annual Financial Results are available on the websites of the Stock Exchange(s) and the listed entity.
b) The impact on net profit/loss, total comprehensive income or any other relevant financial item(s) due to change(s) in accounting policies shall be disclosed by means of a footnote.
c) #- Exceptional an/or Extraordinary items adjusted in the Statement of Profit and Loss in accordance with Ind -AS Rules / AS Rules, whichever is applicable.

FOR DHAVAL EXPORTS LIMITED
Sd/-
Nitesh Jain
Director

Place : Kolkata
Dated : 13.02.2023

NOTICE

The undernoted Share Certificates of CESC LIMITED registered in the names of Sanjay Kumar Modi joint with Usha Modi have been reported to be lost / misplaced and requests have been made to the Company for issue of duplicate share certificates in lieu of the original certificates.

Sl. No.	Name	No. of Shares	Certificate Nos	Distinctive Nos
1		50	105063	6674339 - 6674388
2		100	108041 to 108042	6621205 - 6621304
3		50	138466	8497399 - 8497448
4	Sanjay Kumar Modi	50	141133	8629810 - 8629859
5	Usha Modi	50	154404	9275767 - 9275816
6		50	154406	9275867 - 9275916
7		50	190047	15419099 - 15419148
8		50	190051	15419299 - 15419348
9		50	202071	16006578 - 16006627
10		50	213869	9839841 - 9839890
11		50	30042	2986453 - 2986502
12		500	353569 - 353578	37683343 - 37683842
13		500	353583 to 353592	37684043 - 37684542
14		100	354415 - 354416	37725643 - 37725742
15		100	354423 - 354424	37726043 - 37726142
16		50	359051	37957443 - 37957492
17		50	43018	3617289 - 3617338
18		50	48305	3872392 - 3872441
19		200	73404 to 73407	5108453 - 5108652
20		50	86093	5733375 - 5733424
	TOTAL	2200		

Necessary steps are being taken for issue of duplicate share certificates by the Company. Objections if any to the aforesaid issue may please be lodged with the Company within fifteen days of publications of this notice.
Date : **13.02.2023**, Place : **Kolkata**

GEMS COMMERCIAL CO LTD.

CIN : L51109WB1983PLC035777
Regd. Office : 20/1, Maharshi Debendra Road, 2nd Floor, Kolkata (WB)- 700007
Admin. Office : B-38, Ground Floor, Institutional Area, Sector-1, Noida (U.P.)–201301.
Website : www.gemscommercial.co.in, Email : gemscom@yahoo.com, Ph : +91-120-4939945
Extract of Financial Results for quarter and nine months ended on December 31, 2022
(Amount in Lakhs)

S. No	Particulars	Quarter Ended 31/12/2022 (Unaudited)	Nine Months Ended 31/12/2022 (Unaudited)	Quarter Ended 31/12/2021 (Unaudited)	Year Ended 31/03/2022 (Audited)
1	Total income from operations (net)	-	442.07	-	161.71
2	Total Expense	16.08	24.81	3.55	40.68
3	Net Profit I (Loss) for the period before tax & expetional and extraordinary item	(16.08)	417.25	(3.55)	121.03
4	Net Profit / (Loss) for the period beforetax (after exceptional & extraordinary items)	(16.81)	415.24	(4.17)	123.96
5	Net Profit / (Loss) for the period aftertax	(16.81)	305.25	(4.17)	96.44
6	Total comprehensive income for the period aftertax	(16.81)	305.25	(4.17)	96.44
7	Equity Share Capital	623.50	623.50	623.50	623.50
8	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)	-		-	13,313.03
9	Earnings Per Share (before extraordinary items) (face value Rs. 10/- per share) Basic and Diluted	(0.27)	4.90	(0.07)	1.55

NOTE
(a) The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full Quarterly Financial Results are available on the websites of Company at *www.gemscommercial.co.in* and CSE at *www.cse-india.com*.
b) The Above results were reviewed by audit committee and approved by Board of Directors in their meeting held on February 13, 2023
c) Exceptional and/or Extraordinary items adjusted in the Statement of Profit and Loss in accordance with IND-AS Rules.

For and on behalf of Board of Directors of
Gems Commercial Company Limited
Sd/-
Uma Jain
Director

Place : Noida
Dated : 13/02/2023

USHITA TRADING AND AGENCIES LIMITED

Regd. Off: 52,Weston Street,kolkata-700012, Ph. No: (033)4062 0304,
Fax: (033) 2211 9688,E-mail: ushitatrading1983@gmail.com
CIN: L51109WB1983PLC035659

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2022

(Rs. in Lakhs)

Particulars	Quarter Ended 31.12.2022 Unaudited	Quarter Ended 31.12.2021 Unaudited	Quarter Ended 31.12.2022 Unaudited	Year Ended 31.03.2022 Audited
Total Income from Operations(Net)	0.00	0.00	0.00	0.00
Net Profit/ (Loss) for the period after Tax (before & after Extraordinary Items)	(0.51)	(0.49)	(15.62)	(140.67)
Paid-up Equity Share Capital (Face Value Rs. 10/- each)	1828.93	1828.93	1828.93	1828.93
Reserves (excluding Revaluation Reserves as shown in the Balance Sheet of previous year)	1215.40	1215.40	1215.40	1215.40
Earnings per Share (EPS) (before & after Extraordinary Items) (of Rs.10/-each)				
Basic(Rs.)	(0.00)	(0.00)	(0.01)	(0.08)
Diluted(Rs.)	(0.00)	(0.00)	(0.01)	(0.08)

Notes:
1. The above Unaudited Financial Results as reviewed by the Audit Committee and approved by the Board of Directors in their meeting held on 13th February, 2023.
2. The above is an extract of the detailed format of Quarterly Unaudited Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.
3. Figures for the previous year/ period have been regrouped and/ or reclassified wherever considered necessary.

By Order of the Board
For Ushita Trading And Agencies Limited
Swarup Kumar Dey
Managing Director
(DIN:01664286)

Place : Kolkata
Date : 13.02.2023

PRIME CAPITAL MARKET LIMITED

Regd. Office : 18A, BJB Nagar, Bhubaneswar-751014
Administrative Office: P- 27, Princep Street, 3rd Floor, Kolkata 700072
CIN :L67120OR1994PLC003649
Email :primecapital.kolkata@gmail.com, Website : www.primecapitalmarket.in
STATEMENT OF UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER & NINE MONTHS ENDED 31ST DEC 2022

(Rs. in Lakhs)

Sl. No.	Particulars	Quarter ended 31st Dec 2022 Un-Audited	Quarter ended 31st Dec 2021 Un-Audited	Nine Months ended 31st Dec 2022 Un-Audited	Year Ended 31st March 2022 Audited
1	Total Income from Operations (Net)	3.00	6.06	19.20	12.17
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items	0.27	3.45	5.89	(8.85)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items	0.27	3.45	5.89	(8.85)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items	0.20	2.59	4.42	(8.85)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	0.20	2.59	4.42	(8.85)
6	Paid-up Equity Share Capital (Face Value of Rs. 10/- each)	1,000.010	1,000.010	1,000.010	1,000.010
7	Other Equity			(54.52)	(58.934)
8	Earning Per Share (before Extra-Ordinary items) of Rs.10/- each (for continuing and discontinued operations)				
(i)	a) Basic	0.00	0.03	0.04	(0.09)
	b) Diluted	0.00	0.03	0.04	(0.09)

NOTE:
1. The above is an extract of the detailed format of Standalone Un-Audited Financial Results for the quarter ended 31st Dec 2022 filed with the Stock Exchange/s under Regulation 33 of the SEBI LODR Regulations, 2015. The full format of the Un-Audited results for the Quarter ended 31st Dec 2022 is available on the Company website "www.primecapitalmarket.in" and on the Stock Exchange website i.e. www.bseindia.com.

For **Prime Capital Market Limited**
Sd/-
Adarsh Purohit
Managing Director

Place : Kolkata
Date : February 13, 2023

V B INDUSTRIES LIMITED

CIN : L51909WB1982PLC035222
Regd. Office : P-27, Princep Street, 3rd Floor, Kolkata- 700072
Email : vbindustries1@gmail.com, Website : www.vbindustriesltd.in
Statement of Un-Audited Financial Results for the Quarter & Nine Months ended 31st Dec 2022

(Rs in lakhs)

Sl. No	PARTICULARS	Quarter ended 31st Dec 2022 Un-Audited	Quarter ended 31st Dec 2021 Un-Audited	Nine Months ended 31st Dec 2022 Un-Audited	Year Ended 31st March 2022 Audited
1	Total Income from Operations (Net)	37.00	35.00	111.50	369.78
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items	31.13	29.64	87.55	4.37
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items	31.13	29.64	87.55	4.37
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items	21.80	22.24	63.57	3.68
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	21.80	22.24	63.57	3.68
6	Paid-up Equity Share Capital (Face Value of Rs. 10/- each)	1,310.795	1,310.795	1,310.795	1,310.795
7	Other Equity			8,246.08	8,182.517
8	Earning Per Share (before Extra-Ordinary items) of Rs. 10/- each (for continuing and discontinued operations)				
(i)	a) Basic	0.17	0.17	0.48	0.03
	b) Diluted	0.17	0.17	0.48	0.03

NOTES :
1. The above is an extract of the detailed format of Standalone Un-Audited Financial Results for the quarter ended 31st Dec 2022 filed with the Stock Exchange/s under Regulation 33 of the SEBI LODR Regulations, 2015. The full format of the Un-Audited results for the Quarter ended and Nine Months ended 31st Dec 2022 is available on the Company website "www.vbindustriesltd.com" and on the Stock Exchange website i.e. www.bseindia.com.

For **V. B. Industries Limited**
Sd/-
Gwal Das Vyas
Managing Director

Place : Kolkata
Date : February 13, 2023

FORM B

PUBLIC ANNOUNCEMENT
(REGULATION 12 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SUPERSONIC DEALCOM PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name Of Corporate Debtor	Supersonic Dealcom Private Limited
2.	Date Of Incorporation Of Corporate Debtor	02-03-2007
3.	Authority Under Which Corporate Debtor is Incorporated / Registered	Roc-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. Of Corporate Debtor	U51109WB2007PTC113832
5.	Address Of The Registered Office and Principal Office (if any) of Corporate Debtor	10/1/1C, Kalakar Street, 2nd Floor, Kolkata, West Bengal 700007 India
6.	Date Of Closure Of Insolvency Resolution Process	10-02-2024
7.	Liquidation Commencement Date of Corporate Debtor	10-02-2023
8.	Name and Registration Number of the Insolvency Professional Acting As Liquidator	Santanu Bhattacharjee Reg No. IBBI/IPA-001/IP-P01141/ 2018-19/11868
9.	Address and E-Mail of the Liquidator, as Registered with the Board	Vill + P.O- Janai, Dist- Hooghly, Pin-712 304, West Bengal, E-Mail :- neeljanai@gmail.com
10.	Address And E-Mail to be Used for Correspondence With The Liquidator	N-527, Diamond Heritage, 16, Strand Road, Kolkata – 700 001, E-Mail :- lp.santanu@gmail.com
11.	Last Date For Submission Of Claims	12-03-2023

Notice Is Hereby Given That The National Company Law Tribunal Kolkata Bench Has Ordered The Commencement of Liquidation of The Supersonic Dealcom Private Limited On 10.02.2023. The Stakeholders of Supersonic Dealcom Private Limited Are Hereby Called Upon To Submit Their Claims With Proof On Or Before 12.03.2023, To The Liquidator At The Address Mentioned Against Item No.10.
The Financial Creditors Shall Submit Their Claims With Proof By Electronic Means Only. All Other Creditors May Submit The Claims With The Proof In Person, By Post Or By Electronic Means.
Submission Of False Orisleading Proof Of Claims Shall Attract Penalties.

Sd/-
Name And Signature of The Liquidator: Santanu Bhattacharjee
Liquidator of M/S Supersonic Dealcom Private Limited
Reg. No. IBBI/IPA-001/IP-P01141/2018-19/11868

Date: 14.02.2023
Place: Kolkata

CINERAD COMMUNICATIONS LIMITED

CIN : L92100WB1986PLC218825
Registered Office : Subol Dutt Building, 13, Brabourne Road, Kolkata 700 001.
Telephone : 033 2231 5686, E-mail : cinerad@responce.in,
Website : www.cineradcommunications.com
STATEMENT OF UN-AUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2022

(Rs. in Lakhs)

PARTICULARS	Quarter ended Dec. 31, 2022 (Un-Audited)	Nine Months ended Dec. 31, 2022 (Un-Audited)	Quarter ended Dec. 31, 2021 (Un-Audited)	Year ended March 31, 2022 (Audited)
Total income from operations (net)	1.109	3.586	1.561	5.697
Net Profit / (Loss) from ordinary activities after tax	-2.155	-8.569	-0.485	-7.867
Net Profit / (Loss) for the period after tax (after Extraordinary items)	-2.155	-8.569	-0.485	-7.867
Equity Share Capital	520.000	520.000	520.000	520.000
Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of Previous year)	0.000	0.000	0.000	-397.454
Earnings Per Share (before extraordinary items) (of Rs. 10/- each)				
Basic :	-0.041	-0.165	-0.009	-0.151
Diluted :	-0.041	-0.165	-0.009	-0.151
Earnings Per Share (after extraordinary items) (of Rs. 10/- each)				
Basic :	-0.041	-0.165	-0.009	-0.151
Diluted :	-0.041	-0.165	-0.009	-0.151

Note :
The above is an extract of the detailed format of Standalone Unaudited Financial Results for the quarter and nine months ended 31.12.2022 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the quarter and nine months ended 31.12.2022 is available on the Company's and Stock Exchange websites.
Company's website : http://www.cineradcommunications.com/Unaudited-financial-results.htm
BSE Limited : www.bseindia.com

Notes :
1) The said financial results were reviewed by the Audit Committee and were thereafter approved by the Board of Directors of the Company at their respective meetings held on 13th February 2023.
2) In accordance with the requirements under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Statutory Auditors have performed a limited review of the financial results of Cinerad Communications Limited for the quarter ended 31st December 2022. There are no qualifications in the limited review report issued for the said period.

For and on behalf of the Board of
Cinerad Communications Limited
SD/-
Pradeep Kumar Daga
DIN : 00080515
Director

Place : Kolkata
Date : 13.02.2023

CHITRAKUT HOLDINGS LIMITED

CIN - L51909WB1988PLC044765
1/1, CAMAC STREET, KOLKATA - 700 016
Website: www.chitrakutholdings.com,
Email Id - info@chitrakutholdings.com, Contact no. - 033- 4003 8921
Extract of Statement of Unaudited Financial results for the Quarter and nine months ended 31st Dec, 2022

(Rs.in Lakhs except EPS)

	Particulars	Quarter ended 31.12.2022 (Un-audited)	Nine Months Ended 31.12.2022 (Un-audited)	Quarter ended 31.12.2021 (Un-audited)
1	Total Income from Operations (net)	9.85	21.67	20.08
2	Net profit/(Loss) for the period (before tax and Exceptional items)	9.77	13.74	(10.19)
3	Net profit/(Loss) for the period before tax (after Exceptional items)	9.77	13.74	(10.19)
4	Net profit/(Loss) for the period after tax (after Exceptional items)	9.05	9.88	(8.97)
5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	15.70	21.58	(11.66)
6	Equity Share Capital	732.00	732.00	732.00
7	Earning per Share (of Rs.10/- each) (*not annualized)			
	Basic :	0.12	0.13	(0.12)
	Diluted :	0.12	0.13	(0.12)

Notes:
1) The Financial Results of the Company for the quarter and nine months ended December 31, 2022 have been reviewed by Audit Committee and approved by the Board of Directors in its meeting held on February 13, 2023. The Statutory Auditors of the Company have carried out limited review of the above results for Quarter ended December 31, 2022.
2) The above is an extract of the detailed format of Quarter and Nine months ended Financial Results for December 31, 2022 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Yearly Financial results are available on the Stock Exchanges Websites www.cse-india.com, www.msei.in and on Company's website www.chitrakutholdings.com.

For and on behalf of the Board of Directors
Kailash Chand Saraogi
Director
DIN: 00007512

Place: Kolkata
Date : 13th February, 2023

MANAPPURAM FINANCE LTD.

CIN-L65910KL1992PLC006623 ,
IV/470A (old) W638A(New), Manappuram House,
Valapad, Thrissur, Kerala - 680 567.

GOLD AUCTION NOTICE

The pledges, in specific and the public, in general, are hereby notified that public auction of the gold ornaments pledged in the below accounts is proposed to be conducted at the following branches on 28/02/2023 from 10.00 am onwards. We are auctioning gold ornaments defaulted customers who have failed to make payment of his/her loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without further notice. Changes in venue or date (if any)will be displayed at auction centre and on website without any further notice.

List of pledges:-

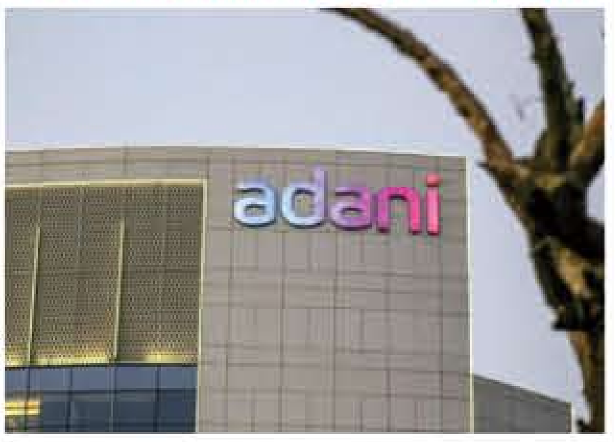
BANKURA, Bidhan Sarani, 112910700042060, 2140, 112910730040331, 2413, 2414, 2415, 2416, 2517, 2518, 2584, 2588, 2604, 2605, 2606, 3191, 3192, 3294, 3700, 8605, 112910730054285, 4287, 9887, 9888, HOOGHLY, Bandel, 111540730024241, Dankuni, 110710700004108, Uttarpara,Hoogly, 119750730029594, HOWRAH, Panchanantalla, 114410730048287, Ramrajthala,Railway Station Road, 116450700021643, 1828, 1844, 1858, 1870, 1926, 1967, 2027, 2088, 2374, 116450730017474, 7995, JALPAIGURI, Jalpaiguri Branch, West Bengal, 135890700002407, 3087, 3296, 3334, 3343, 3367, 3643, 3689, 3690, 3691, 3692, 3693, 3694, 3695, 3696, 3697, 3702, 3703, 3704, 3706, 135890730001686, 1687, KOLKATA, Barrackpore, 106460730075810, 5811, Bow Bazar, 103970700736703, 103970730025327, 5328, 5329, 5332, 5340, 8993, 103970730035744, Dunlop Bridge, 105070730048371, Gora Bazar,W.Bengal, 122390730028152, Hazra, 113940730081041, 113940730097679, Jessore Road,Nagar Bazar, 104030700751188, 1300, 1391, 1704, Shyambazar Kolkata, 135870700007610, Takurpukur, 114400700005401, 5615, 5636, 5650, 114400730046959, 7164, 7165, 7877, NADIA, Krishnanagar,W.Bengal, 115460730017552, 7553, 7554, 7555, NORTH 24 PARGANAS, Bangaon,W.Bengal, 119020700006034, 6130, 6150, SOUTH 24 PARGANAS, Baruipur, 112480700008728, Sonarpur, 116550700041732, 1734,

Persons wishing to participate in the above auction shall comply with the following:- Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders)by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details please contact : 9072604049

Authorised Officer
For Manappuram Finance Ltd

আদানি গোষ্ঠীর বিপর্যয়ের আঁচ পড়বে না রাষ্ট্রায়ত্ত বিমা সংস্থায়

সংসদে জানাল মোদি সরকার



নয়াদিল্লি, ১৩ ফেব্রুয়ারি: শেয়ার বাজারে আদানি গোষ্ঠীর বিপর্যয়ের আঁচ পড়বে না রাষ্ট্রায়ত্ত বিমা সংস্থাগুলির উপর। সোমবার নরেন্দ্র মোদি সরকারের তরফে সংসদে এই দাবি করা হয়েছে হয়েছে। আদানি গোষ্ঠীর বিভিন্ন সংস্থায় লগ্নির কারণে শেয়ার বাজারে রাষ্ট্রায়ত্ত সংস্থা এলআইসির পাশাপাশি জিআইসি-ও বিপুল ক্ষতির মুখে পড়তে পারে বলে বিভিন্ন সংবাদমাধ্যমে যে আশঙ্কা প্রকাশ করা হয়েছে, তা নস্যাৎ করেছে কেন্দ্রীয় অর্থ প্রতিমন্ত্রী ভাগবত করাড।

কংগ্রেস সাংসদ মণীশ তিওয়ারির প্রশ্নের জবাবে লোকসভায় কেন্দ্রীয় প্রতিমন্ত্রীর বিবৃতিতে জানানো হয়েছে, আদানি গোষ্ঠীতে দেশের পাঁচটি রাষ্ট্রায়ত্ত বিমা সংস্থার মোট লগ্নি ৩৪৭ কোটি ৬৪ লক্ষ টাকা। যা পাঁচটি সংস্থার মোট সম্পদ মূল্যের (এইউএম বা অ্যাসেট আন্ডার ম্যানেজমেন্ট)-এর মাত্র ০.১৪ শতাংশ। তা ছাড়া রাষ্ট্রায়ত্ত সংস্থা ভারতীয় জীবনবিমা নিগমের মোট সম্পদের ১ শতাংশেরও কম আদানি গোষ্ঠীতে লগ্নি করা হয়েছে বলে জানিয়েছে কেন্দ্র। যদিও সোমবারও কেন্দ্রের আশ্বাসে ভরসা না রেখে আদানি-কাণ্ডের তদন্তে যৌথ সংসদীয় কমিটি (জেপিসি) গড়ার দাবিতে বিরোধীরা সরব হন সংসদে।

বেঁচে আছেন এলটিটিই নেতা প্রভাকরণ! তামিল নেতার দাবিতে চাঞ্চল্য

চেন্নাই, ১৩ ফেব্রুয়ারি: মৃত্যুর ১৪ বছর পর বেঁচে উঠলেন এলটিটিই নেতা ভেলুপিল্লাই প্রভাকরণ! শ্রীলঙ্কার তামিল জঙ্গিগোষ্ঠী এলটিটিইর প্রতিষ্ঠাতা ভেলুপিল্লাই প্রভাকরণ এখনও জীবিত রয়েছেন বলে দাবি তামিলনাড়ুর সংগঠন 'তামিল ন্যাশনাল মুভমেন্ট'-এর নেতা পি নেদুমারানের। সোমবার শ্রীলঙ্কায় পৃথক তামিল রাষ্ট্র (ইলম) গড়ার সমর্থনে তাঞ্জাভুরে আয়োজিত এক সভায় তিনি বলেন, 'ভেলুপিল্লাই প্রভাকরণ এখনও বেঁচে রয়েছেন। শীঘ্রই তিনি প্রকাশ্যে আসবেন।'

শ্রীলঙ্কা সরকারের দাবি, ২০০৯ সালের ১৮ মে উত্তর-পূর্বাঞ্চলের মুল্লাইতিভু এলাকায় চূড়ান্ত পর্যায়ের যুদ্ধে প্রভাকরণ-সহ এলটিটিইর প্রথম সারির সমস্ত নেতার মৃত্যু হয়েছিল। প্রভাকরণের দেহের খোঁজ করা হয়েছিল মুল্লাইতিভুর অদূরে তামিল জঙ্গিদের শেষ ঘাঁটি মুল্লাইতিভুর লেগুন থেকে। সেই সময় তাঁর দেহ প্রকাশ্যে আনে তৎকালীন শ্রীলঙ্কা সরকার। দেহটির সঙ্গে ছিল এলটিটিই '০০১' লেখা একটি লকেট, দু'টি পিস্তল, একটি টেলিস্কোপ লাগানো টি৫৬ রাইফেল, একটি স্যাটেলাইট ফোন এবং বেশ কিছু ওষুধ। ওই বছরের গোড়া থেকে শুরু হওয়া লঙ্কা ফৌজের অভিযানে ৪০ হাজারেরও বেশি সাধারণ তামিল নাগরিক নিহত হয়েছিলেন। প্রভাকরণের স্ত্রী, কন্যা এবং দুই পুত্রেরও ওই যুদ্ধে মৃত্যু হয়।

পরে জানা যায় এলটিটিই প্রধানের নাবালক পুত্র বালাচন্দ্রনকে জীবিত অবস্থায় বন্দি করার পরে গুলি করে খুন করেছিল প্রেসিডেন্ট মাহিন্দা রাজাপক্ষের সেনা। শ্রীলঙ্কা-সহ বিভিন্ন দেশের স্বাধীনতাপন্থী তামিল সংগঠনের একাংশ অবশ্য গোড়া থেকেই দাবি তুলেছিল প্রভাকরণ জীবিত। এলটিটিইর বিমানবাহিনী স্কাই টাইগার্সের একাধিক জিলিন জেড-১৪৩ বিমানের একটিতে চড়ে দক্ষিণ-পূর্ব এশিয়ায় নাকি পাড়ি দিয়েছেন রাজীব গান্ধি হত্যা মামলার মূল ষড়যন্ত্রী।

এর পরে ইন্টারনেটে ছড়িয়ে পড়া একটি ছবিতে দেখা যায়, টিভির সামনে বসে নিজের মৃত্যুসংবাদ দেখছেন 'খাম্বি' (এলটিটিইর অন্দরে এই নামেই পরিচিত ছিলেন প্রভাকরণ)। কিন্তু পরে জানা যায় সেই ছবিটি জাল। যদিও এমডিএমকে নেতা রাজ্যসভা সাংসদ ভাইকো সে সময় দাবি করেছিলেন প্রভাকরণ বেঁচে রয়েছেন। এবার নেদুমারানের দাবিতে নতুন করে প্রভাকরণের বেঁচে থাকার কথায় চাঞ্চল্য ছড়িয়েছে।

গুগলের অফিসে ভুয়ো হুমকি, গ্রেপ্তার অভিযুক্ত

পুনে, ১৩ ফেব্রুয়ারি: পুনেতে গুগলের অফিসে বোমা রাখার ভুয়ো হুমকি দেওয়ার অভিযোগে হায়দরাবাদ থেকে এক ব্যক্তিকে গ্রেপ্তার করল পুলিশ। সোমবার ধৃতের বিরুদ্ধে ভারতীয় দণ্ডবিধির একাধিক ধারায় মামলা রুজু করা হয়েছে।

ধৃতের নাম পরিচয় প্রকাশ্যে আনেনি মুম্বই পুলিশ। তবে ধৃতের বিরুদ্ধে ভারতীয় দণ্ডবিধির ৫০৫(১)(বি) এবং ৫০৬ ধারায় আতঙ্ক ছড়ানো ও অপরাধের উদ্দেশ্যে ভয় দেখানোর অভিযোগ এনে মামলা রুজু করা হয়েছে বলে পুলিশ জানিয়েছে।

সংবাদ সংস্থা পিটিআই জানিয়েছে, রবিবার রাত ৮টা নাগাদ মুম্বইয়ে বান্দ্রা কুরলা কমপ্লেক্স (বিকেসি)-এ গুগলের একটি শাখায় হুমকি দিয়ে ফোন করা হয়েছিল। ফোনে এক অজ্ঞাতপরিচয় ব্যক্তি দাবি করেন, পুনেতে এই বহুজাতিক সংস্থার আর একটি অফিস চত্বরে বোমা রাখা হয়েছে। পুনের মুণ্ডবা এলাকায় একটি বারোতলা বাণিজ্যিক ভবনে গুগলের শাখা অফিসটি রয়েছে। বোমাতঙ্কের জেরে সঙ্গে সঙ্গে বিকেসি থানায় এই খবর জানানো হয়। খবর পেয়ে বারোতলায় ওই অফিসে পৌঁছন পুনে পুলিশের আধিকারিকেরা। সঙ্গে ছিলেন বম্ব ডিটেকশন অ্যান্ড ডিসপোজাল স্কোয়াড। পুনের ডেপুটি কমিশনার (জোন ফাইভ) বিক্রান্ত দেশমুখ বলেন, 'রবিবার গভীর রাতে গুগ্লের পুণে অফিসে পৌঁছে তন্ন তন্ন করে খুঁজেও বোমা পাওয়া যায়নি।'

তদন্তে নেমে ওই ফোনকলের সূত্রে হায়দরাবাদ থেকে এক জনকে গ্রেপ্তার করা হয়েছে বলে জানিয়েছেন তিনি। যদিও পুলিশের দাবি, জেরায় ধৃত স্বীকার করেছেন যে তিনি নেশাগ্রস্ত অবস্থায় ওই ফোন করেছেন।

কাশ্মীরের আসন পুনর্বিন্যাসকে চ্যালেঞ্জ, মামলা খারিজ সুপ্রিম কোর্টে

নয়াদিল্লি, ১৩ ফেব্রুয়ারি: সুপ্রিম কোর্টের রায়ে স্বস্তি পেল কেন্দ্র সরকার। জম্মু কাশ্মীরের নির্বাচনী কেন্দ্রগুলির পুনর্বিন্যাসকে চ্যালেঞ্জ করে মামলা দায়ের হয়েছিল শীর্ষ আদালতে। সোমবার সেই মামলা খারিজ করে দিল দুই বিচারপতির বেঞ্চ। সাফ জানিয়ে দেওয়া হল, কেন্দ্র যেভাবে নির্বাচনী কেন্দ্রের বণ্টন করেছে সেই পদ্ধতিকেই বহাল রাখা হবে। ৩৭০ ধারা বিলোপের পর লাদাখ ও জম্মু কাশ্মীর- দু'টি পৃথক কেন্দ্রশাসিত অঞ্চল তৈরি হয়। ২০১৯ সালের অক্টোবর মাস থেকেই কাশ্মীরে নির্বাচনী কেন্দ্রের পুনর্বিন্যাস শুরু করে মোদি সরকার। তিন সদস্যের কমিটি গঠন করে আসন পুনর্বিন্যাসের দায়িত্ব দেওয়া হয়। ২০২২ সালের মে মাসে কাজ শেষ করে রিপোর্ট জমা দেয় এই কমিটি। জম্মু কাশ্মীরের বিধানসভা কেন্দ্রের সংখ্যা ৮৩ থেকে বেড়ে দাঁড়ায় ৯০।

ডবল ইঞ্জিন সরকারের প্রতি ত্রিপুরাবাসীর সমর্থনে অভিভূত মোদি

আগরতলা, ১৩ ফেব্রুয়ারি: ত্রিপুরা বিধানসভা নির্বাচনের আর মাত্র দু'দিন বাকি। ১৬ ফেব্রুয়ারি টিলার রাজ্যে হবে ভোটগ্রহণ। আরও একবারের জন্য ক্ষমতায় ফিরতে মরিয়া বিজেপি। ত্রিপুরায় ভোট প্রচারে এসেছিলেন বিজেপির কেন্দ্রীয় স্তরের নেতা মন্ত্রীরা। গতকাল ত্রিপুরার উনাকোটিতে সভা করেন কেন্দ্রীয় স্বরাষ্ট্রমন্ত্রী অমিত শাহ। তার আগের দিন ত্রিপুরায় পরপর দুটি সভা করেন প্রধানমন্ত্রী নরেন্দ্র। এরপর সোমবার ত্রিপুরার আগরতলায় সভা করেন মোদি।

এদিনের জনসভা থেকে মোদি বলেন, ডবল ইঞ্জিন সরকার গরিবের সরকার। আগে কোনও মা অসুস্থ হলে খরচের ভয়ে তাঁর সন্তানদের অসুস্থতার সম্বন্ধে কিছু বলতেন না। মুখ বুজে কষ্ট সহ্য করতেন। কিন্তু দিল্লিতে আপনার একটি ছেলে বসে রয়েছে। প্রত্যেক মায়ের দুঃখ বোঝে এবং সব বোনের পীড়া বোঝে। তাই আয়ুষ্মান ভারতের অধীনে হাসপাতালে বিনামূল্যে তাঁদের যাতে চিকিৎসা হয় তার জন্য এই ছেলে কাজ করছে।

তিনি বলেন, 'এখানে চাঁদার সরকার থাকাকালীন গরিবরা তাঁদের রেশন পেতেন না। ঘরে পৌঁছনোর আগেই তাঁদের রেশন লুঠ করে নেওয়া হত। তবে ডবল ইঞ্জিন সরকার আজ বিনামূল্যে রেশন দিচ্ছে। এখানে ডবল ইঞ্জিন সরকারের কারণেই এত উন্নয়ন সম্ভব হয়েছে। ত্রিপুরায় বামফ্রন্ট সরকার থাকলে আমি দিল্লি থেকেই যতই চেষ্টা করতাম না কেন কোনও কিছুই হত না। তাই মনে রাখবেন ত্রিপুরার চাই ডবল ইঞ্জিন সরকার।'

কংগ্রেসেরই প্রধানমন্ত্রী বলেছিলেন, দিল্লি থেকে ১ টাকা এলে ১৫ পয়সা মানুষের কাছে পৌঁছয়। এই ৮৫ পয়সা কার পকেটে যেত ভাই? যিনি এখানে ক্ষমতায় ছিলেন তাঁর পকেটেই যেত। আমি এখন দাবি করতে পারি দিল্লি থেকে ১ টাকা পাঠানো হলে তার ১০০ শতাংশই এখানে ত্রিপুরাবাসীর কাছে পৌঁছয় বলেও এদিনের জনসভা থেকে দাবি করেন প্রধানমন্ত্রী।

ত্রিপুরাবাসীর উদ্দেশ্যে তিনি বলেন, 'এখানে বিজেপির সরকার থাকলে দিল্লি থেকে যে টাকা আসবে তা আপনাদের উপরই খরচ হবে।' ত্রিপুরায় বিকাশের জন্য এই নির্বাচনে বিজেপি ও সহযোগী দলকে সর্বশক্তি দিয়ে ভোট দিতে হবে বলেও জানান মোদি।

ফেনী নদীর উপর মৈত্রী সেতুর কারণে আন্তর্জাতিক বন্দর থেকে ত্রিপুরা ভারতের সবথেকে নিকটবর্তী শহর হয়ে উঠেছে। এর ফলে বাংলাদেশ থেকে শুরু করে গোটা উত্তর-পূর্ব ও এশিয়ার মধ্যে ব্যবসা-বাণিজ্যের জন্য ত্রিপুরা একটি বড় কেন্দ্র হয়ে উঠছে বলেও এদিনের সভা থেকে দাবি করেন মোদি।

ফের রহস্যময় উড়ন্ত বস্তু গুলি করে নামাল আমেরিকা

ওয়াশিংটন, ১৩ ফেব্রুয়ারি: এক সপ্তাহে চতুর্থ বার। ফের নিজেদের আকাশসীমা থেকে উড়ন্ত বস্তু গুলি করে নামাল মার্কিন যুক্তরাষ্ট্র। কানাডা সীমান্তে মিশিগান সংলগ্ন এলাকায় নয়া উড়ন্ত বস্তুটি নামানো হয়েছে। যদিও প্রশাসনের দাবি, এই বস্তুটি গুপ্তচরবৃত্তির জন্য ব্যবহার করা হয়নি। প্রসঙ্গত, গত সপ্তাহেই মার্কিন আকাশসীমায় চিনা বেলুন দেখা গিয়েছিল। তা নিয়ে তুমুল বিতর্কের সৃষ্টি হয়। নতুন এই উড়ন্ত বস্তুটি অষ্টভূজ আকৃতির, সেটি থেকে প্রচুর তার ঝুলতে দেখা গিয়েছে। মাটি থেকে ২০ হাজার ফুট উচ্চতায় উড়ছিল এই বস্তুটি। দেখামাত্রই এই বস্তুটি গুলি করে নামানোর নির্দেশ দেন প্রেসিডেন্ট জো বাইডেন। তবে আধিকারিকদের মতে, সম্ভবত গুপ্তচরবৃত্তি করছিল না এই উড়ন্ত বস্তুটি। তবে আশঙ্কা উড়িয়ে দিতে পারছে না মার্কিন প্রশাসন। প্রসঙ্গত, গত সপ্তাহেই চিনের নজরদারি বেলুন নিয়ে আমেরিকার সঙ্গে বিতর্ক তুঙ্গে ওঠে। যদিও বেজিংয়ের দাবি, মূলত আবহাওয়া সংক্রান্ত তথ্য সংগ্রহ করতেই ওই বেলুন ব্যবহার করা হয়েছে। ভুলবশত নিয়ন্ত্রণ হারিয়ে সেটি আমেরিকার আকাশসীমায় ঢুকে পড়েছে। তবে এই দাবি মানতে নারাজ আমেরিকা। তারপর থেকে আমেরিকা ও কানাডা মিলিয়ে আরও তিনটি রহস্যজনক উড়ন্ত বস্তু গুলি করে নামানো হয়।

এহেন পরিস্থিতিতে চিন দাবি করেছে, তাদের আকাশসীমাতেও রহস্যজনক বস্তু দেখা গিয়েছে। সমুদ্রের উপরে ভেসে বেড়ানো এই বস্তুটির বিষয়ে সেভাবে কিছু জানানো হয়নি বেজিংয়ের তরফে। তবে উপকূলবর্তী এলাকায় মৎস্যজীবীদের সতর্ক করা হয়েছে।